BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.520/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name of the Company Under Section		A J Agrochem-Versus-Duncans Industries Ltd. 9 IBC		
1. SONAL SHAH 2. KUSHAGRA SHAH			Op. Creditor	3 strah
1. RISHAV BANERJEE 3 2. NAIRITA DUTTA CHOWDHURY			Corporate Deletor	7 Rishaus Jesanergie Jejuj 17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Sd